Annexure 3

Name of corporate debtorSPG Macrocosm LimitedDate of commencement of CIRP20th August 2024List of creditors as on10th October 2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Amount in rupees

| Sr. | Name of | Details of claim received | | Details of claims admitted | | | | | | Amount of | Amount of | Amount of | Amount of | Remarks, |
|-----|-------------------|---------------------------|----------------|----------------------------|--------------------|--|------------|------------------------------|-----------------------------|------------|---------------------------------|-----------|--------------|----------------------------------|
| No. | creditor | | | | | | | | | contingent | any mutual | claim not | claim under | if any |
| | | Date of receipt | Amount claimed | | Nature of claim | Amount covered by security interest | covered by | Whether related party? | % voting share in CoC | claim | dues, that may be set off | admitted | verification | |
| | Bank of Baroda | 18.09.2024 | 143,183,544 | 142,474,586 | Secured | Yes | Yes | No | 92.55 | 0 | 0 | 708,958 | | Please see the notes below |
| | | | | | | | | | | | | | | |
| | | | 143,183,544 | 142,474,586 | | | | | 92.55 | | | 708,958 | | |

Notes :-

1 Hypothecation of stock, book debts, receivables, etc.

2 Mortgage of:

(a) Immovable property being Garage No. 1 situated at ground floor, Prabha Co-op. Hsg. Soc. Ltd., Plot No. 77, R. B. Mehta Marg, Ghatkopar (East), Mumbai - 400077 belonging to Mrs. Shaily Prince Goyal.

(b) Immovable property being flat no. 10 situated on 2nd floor, Prabha Co-op. Hsg. Soc. Ltd., Plot No. 77, R. B. Mehta Marg, Ghatkopar (East), Mumbai - 400077 belonging to Mrs. Shaily Prince Goyal.

(c) Immovable property being Unit no. 12 situated on ground floor, G Space, Plot No. 60, Sector No. 2, Drongiri, Uran, Panvel, Taluka Uran, Dist. Raigad belonging to Shivam Investment Partners are Mr. Madanlal Goyal and Mrs. Shaily Prince Goyal.

(d) Immovable property being Unit no. 19 situated on first floor, G Space, Plot No. 60, Sector No. 2, Drongiri, Uran, Panvel, Taluka Uran, Dist. Raigad belonging to Shivam Investment Partners are Mr. Madanlal Goyal and Mrs. Shaily Prince Goyal.

3 Personal Guarantee of:

(a) Mr. Madanlal Goyal having address at C/O Juharmal Goyal, 106, M. G. Road, Sendhwa, Madhya Pradesh - 451666

(b) Mr. Prince Goyal having address at Flat No. 10, Prabha Co-op. Hsg. Soc. Ltd., Plot No. 77, R. B. Mehta Road, Ghatkopar (East), Mumbai - 400077

(c) Mrs. Shaila Prince Goyal having address at Flat No. 10, Prabha Co-op. Hsg. Soc. Ltd., Plot No. 77, R. B. Mehta Road, Ghatkopar (East), Mumbai - 400077

4 Corporate Guarantee of:

(a) SPG Ventures Private Limited having CIN U70100MH2010PTC200592

(b) Shivam Investment, a Partnership Firm having partners Mr. Madanlal Goyal and Mrs. Shaily Prince Goyal